

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **15.04.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : ICICI Bank Ltd
Vs
Oceanic Edibles International Ltd

MAIN PETITION NUMBER : CP/563/IB/2017
(IA/MA) APPLICATION NUMBERS
IA/111/2021 IN CA/75/IB/2018 & CA/86/IB/2018

ORDER

Present: Mr. Venkatasivakumar, Applicant / erstwhile RP.
Mr. M.L.Ganesh, Ld. Counsel for the Respondents.

The Applicant states that the Review Petition Nos. 459 and 460 of 2023 filed before the Hon'ble Supreme Court have been disposed of.

The Applicant further states that he has filed written submissions, which is yet to be numbered.

List the application for hearing on **31.05.2024 (Physical Hearing)**.

Sd/-

Sd/-

**[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)**

**[SANJIV JAIN]
MEMBER (JUDICIAL)**